

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB)-3208(ND)2019**

**CORAM:**

**PRESENT: MR. L. N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2020**

**NAME OF THE COMPANY: M/s. Punjab National Bank V/s. M/s. Qutab Mercantile Pvt. Ltd.**

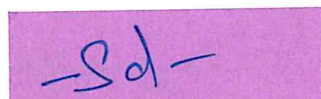
**SECTION: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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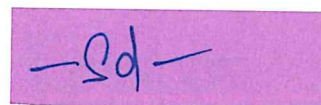
**Present:** Mr. Megh Apte, Advocate for the Petitioner  
Mr. Balvinder Ralhan, Advocate for the Respondent

**ORDER**

Mr. Balvinder, Ld. Counsel has appeared on behalf of the Corporate Debtor and prays for further time to file his reply. List this matter for arguments on 28<sup>th</sup> February 2020. Reply, if any, be filed before the next date of hearing.



**(L. N. Gupta)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**